

Pursuant to the directions of the Hon'ble Supreme Court of India in SMW(C) No. 6/2021 and in Miscellaneous Application No. 1852/2019 in Criminal Appeal No. 1101/2019 in connection with recording of testimony of Child Witnesses, Remote Point Coordinators designated in various DLSAs in the State of Andhra Pradesh.

S.No.	Name of the DLSA	Designation of the Remote Point Coordinator	Mobile & Land Line numbers
1.	Anantapuramu	Secretary, District Legal Services Authority, Anantapuramu.	9440901044 08554-244166
2.	Chittoor	Secretary, District Legal Services Authority, Chittoor.	9440901045 08572-231688
3.	East Godavari	Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.	9440901047 0883-2470185
4.	Guntur	Secretary, District Legal Services Authority, Guntur.	9440901048 0863-2323886
5.	YSR Kadapa	Secretary, District Legal Services Authority, YSR Kadapa.	9440901046 08562-244622
6.	Krishna	Secretary, District Legal Services Authority, Krishna at Machilipatnam.	9440901051 08672-223049
7.	Kurnool	Secretary, District Legal Services Authority, Kurnool.	9440901052 08518-248821
8.	SPSR Nellore	Sri D. Vishnu Prasad Reddy, Retired District Judge, Nellore.	9440649934
9.	Prakasam	Secretary, District Legal Services Authority, Prakasam at Ongole.	9440901058 08592-280511
10.	Srikakulam	Secretary, District Legal Services Authority, Srikakulam.	9440901060 08942-224675
11.	Visakapatnam	Secretary, District Legal Services Authority, Visakapatnam.	9440901061 0891-2575046
12.	Vizianagaram	Secretary, District Legal Services Authority, Vizianagaram.	9440901062 08922-255767
13.	West Godavari	Secretary, District Legal Services Authority, West Godavari at Eluru.	9440901064 08812-224555

